

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 18 APR 1994

Contempt Petition No.40/93 in

APPLICATION NUMBER: 600 of 1991.

APPLICANTS:

RESPONDENTS:

To. Sri.R.Anbalagan and 25 Others v/s. Director,ADE,Bangalore & Ors.

1. Dr.M.S.Nagaraja, Advocate, No.11,
Second Floor, Sujatha Complex,
First Cross, Gandhinagar,
Bangalore-9.
2. The Director,
Aeronautical Development Establishment,
C.V.Raman Nagar Post, Bangalore-93.
3. Sri.M.S.Padmarajaiah, Central Govt. Stng. Counsel,
High Court Bldg, Bangalore-1.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 31st March, 1994.

Issued on
18/4/94
R.

O/c

for *[Signature]*
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

gm*

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.40/1993

THURSDAY THIS THE THIRTY FIRST DAY OF MARCH, 1994

MR. JUSTICE P.K. SHYAMSUNDAR VICE CHAIRMAN

MR. T.V. RAMANAN

MEMBER (A)

1. Shri R. Anbalagan,
No.311, 12th Cross,
Anandapuram,
Jeevanbhimanagar Post,
Bangalore - 560 093
2. Shri C. Nagaraju,
35, Govindappa Building,
3rd Floor, Cholurapalya
Near Ganesha Temple,
Magadi Road,
Bangalore - 560 023
3. Shri S. Balachandran,
780, 'B' BDA Layout, Domlur,
Bangalore - 560071
4. Shri P.S. Lourdunathan,
Zion Cottage, Ex-servicemen Colony,
Doddabanasavadi,
Bangalore - 560 043
5. Shri D. Thimmegowda,
8-5/16, DRDO Complex,
C.V. Raman Nagar,
Bangalore - 560 093
6. Shri Yogeswara
C-7/16, DRDO Complex,
C.V. Raman Nagar,
Bangalore - 560 093
7. Shri A. Ramakrishna,
VISL, Sumulation,
ADEs,
Bangalore
8. Shri Bettegowda,
202/31, New-4, 4th Street,
Model House, Basavanagudi,
Bangalore - 560 004
9. Shri A.V. Srinivasa Rao,
6, 7th Cross, Prashanthanagar,
Bangalore - 560 079



10. Shri P. Shanmugam,
20, Ramaswamy Street,
M.R. Palya, D.C. Nagar Post,
Bangalore - 560 006
11. Shri B. Vittalachary,
43 (Old No.17), 5th Main,
Near BPIP School, Malleswaram,
Bangalore - 560 003
12. Shri M. Arokyaswamy,
8-5/4, D.R.D.O. Complex,
C.V. Raman Nagar,
Bangalore - 560 093
13. Shri K. Chandramoah,
26, Alpine Home,
Leeview, T. Dasarahally,
Bangalore - 560 057
14. Shri J. Hendry
155, Mothappapalyam,
Indiranagar,
Bangalore - 560 038
15. Shri E.C. Vasanthaiah,
821, 2nd Cross,
K.N. Extension,
Yeswathpur,
Bangalore - 560 022
16. Shri Chikkanajaiah,
37/1, 1st Cross,
Najobha Agrahara,
Chamarajpet
Bangalore - 560 018
17. Shri S. Neelamegan,
76-F, John Bull Street,
Vivekanagar Post,
Bangalore - 560 047
18. Shri R. Amalanathan,
198/7th Cross,
Pillanna Garden,
Fraser Town,
Bangalore - 560 005
19. Shri R. Yesuprasad
83/2, Pillanna Block,
Srirampura,
Bangalore - 560 021
20. Shri P. Prasad
49, Goraguntebalaya,
Bangalore - 560 022
21. Shri B. Sivaiah,
7/1, 11-A Main,
4th T. Block, Jayanagar,
Bangalore - 560 011

22. Shri S. Sivannarayana,
697, T. Govindappa Lane,
Kodihally, HAL 2nd Stage,
Bangalore - 560 008
23. Shri B. Lingappa,
C/o Annayappa,
55/3, Magadi Main Road,
Bangalore - 560 079
24. Shri T.D. Sathiyakumar,
Precision Mechanic,
ADE,
Bangalore - 560 093
25. Shri M. Anthony Joseph,
5, New Pension Lane,
Mysore Road,
Bangalore - 560 018
26. Shri G. Pandurangan,
14/9, Vellariamman Temple Street,
Viveknagar Post,
Bangalore - 560 047

Petitioners

(By Advocate Dr.M.S. Nagaraja)

v.

1. Dr.K.G. Narayanna,
Director,
ADE, C.V. Raman Nagar,
Bangalore - 560 093
2. Dr. Abdul Kalam,
Director General & Scientific Adviser
Ministry of Defence,
New Delhi

Respondents

(By learned Standing Counsel)
Shri M.S. Padmarajaiah

O R D E R

Mr. Justice P.K. Shyamsundar, Vice Chairman

After having heard Dr.M.S. Nagaraja,
counsel for the applicant, we think that this
Contempt Petition is premature. We had granted
time to the department till the 30th of April,
1994, to comply with the directions of this
Tribunal, which day is still far off. Therefore,

the application for taking action in not obeying our orders is a little premature. On this ground this application stands disposed of. If our direction is not complied within the deadline, it will be then open to the applicant to move the Tribunal accordingly.

Sch
(T.V. RAMANAN)
MEMBER (A)

Sch
(P.K. SHYAMSUNDAR)
VICE CHAIRMAN

TRUE COPY

S. Shankar 18/4
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL CLERK
BANGALORE

mr